

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 312 OF 2019 & IA No. 808 OF 2019 & IA No. 807 OF 2019

Dated: 22nd October, 2019

Present:
Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Madhya Pradesh Power Management Company Limited **Appellant(s)**

Versus

Madhya Pradesh Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Aashish Anand Bernard for A1
Paramhans for A1

Counsel for the Respondent(s) : Shri Venkatesh for R1

ORDER

Admit.

Four weeks time is granted to file certified copy of the Impugned Order.

List the matter on **28.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK